

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 33

Dated Guwahati, the 24th March, 2023

DUTY ALLOTMENT ORDER

In continuation to this Registry's earlier Notification No. 32 dated 23rd March, 2023, all the 28 (twenty-eight) trainee Judicial Officers of Assam Judicial Service and Mizoram Judicial Service, who are presently undergoing training in the Judicial Academy, Assam, are hereby allotted duties/responsibilities at the 'Conference Venue' in connection with the Platinum Jubilee celebration of the Gauhati High Court, scheduled to be held from 1st of April to 14th of April, 2023.

Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No. HC.III-26/2022/G/1730-1757 dated Guwahati the 24th March, 2023.

Copy to:

1. The Director, Judicial Academy, Assam, Hajo Road, Amingaon, Guwahati- 781 031.
2. The L.R. –cum- Commissioner&Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6. *He is requested to circulate this order among the officer, under his/ her jurisdiction, who have been allotted duties.*
3. The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
6. The Member Secretary, Assam State Legal Services Authority, Guwahati.
7. The Secretary, District Legal Services Authority, Kamrup (M).
8. The Special Judge, Designated Court, Assam.
9. The Special Railway Magistrate, Special Railway Magistrate's Court Complex, 1st floor, Guwahati Railway Station, Guwahati. Pin-781001.
10. Smti Shivani Handique, AJS, Research Officer, Judicial Academy, Assam. *She is requested to circulate this order amongst the trainee Judicial Officers.*
11. Shri Ratnadip Bhattacharjee, AJS, Faculty, Judicial Academy, Assam, Hajo Road, Amingaon, Guwahati- 781 031.
12. The Chief Liaison Officer to the Hon'ble Chief Justice's Secretariat, Gauhati High Court, Guwahati.

13. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
14. The Joint Registrar (Vig./Judl./PM&P/Recruitment/Finance/Admn.-I/Admn.-II), Gauhati High Court, Guwahati.
15. The OSD (Protocol), Gauhati High Court, Guwahati. *He is requested to circulate this order amongst all the officers and staff, under his jurisdiction, who have been allotted duties.*
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
17. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
18. The Assistant Registrar (Establishment). *He/She is requested to circulate and detail this order amongst all the officers and staff (including Court Masters), who have been allotted duties.*
19. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
20. The Special Officer (Translation Wing), Gauhati High Court, Guwahati. *She is requested to circulate and detail this order amongst all the officers and staff in her section who have been allotted duties.*
21. The Private Secretary to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
22. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this order in the website of Gauhati High Court.*
23. The Court Manager, Gauhati High Court, Guwahati.
24. The Programmer, Gauhati High Court, Guwahati. *He is requested to circulate and detail this order amongst all the officers and staff in the IT Team.*
25. The Chief Security Officer, Gauhati High Court, Guwahati.
26. The Administrative Officer (Judicial), Establishment/ Accounts/ Correspondence & RTI/ Statement/ Translation Wing/ Appointment/ Rule Committee/ Criminal Appeal/ Criminal Revision/ Copying/ Computer/ Recruitment Cell/ Protocol/ Civil Revision/ Judges' Library/ Bench/ Civil Appeal (FA)/ Civil Appeal (SA)/ Civil Appeal [Contempt (ROS)]/ Civil Rule (Disposal)/ Civil Rule (Pending)/ Writ Appeal/ Paper Book/ Despatch/ Record Room/ Filing/ PM&P Section, Gauhati High Court, Guwahati. *He/ she is requested to circulate this order amongst all the staff, in his/ her section, who have been allotted duties.*
27. The Court Officer No. 1/ 2, Gauhati High Court, Guwahati. *He is requested to circulate and detail this order amongst all the Grade-IV staff who has been allotted duties.*
28. Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL